

Name of the Corporate Debtor: LSML Private Limited Date of Commencement of Liquidation:12.10.2023
(Government Dues) Annexure 5

List of Stakeholders as on : 31.05.2024
(Amount in Rs.)

List of Operational Creditors

No.	Details of claimant		Details of Claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by lien or attachment pending	Whether lien/attachment removed (Yes/No)	% share in total amount of claims admitted					
1	Commercial Tax Department	GOVERNMENT OF TAMILNADU COMMERCIAL TAXES DEPARTMENT EGMORE CHENNAI	12/12/2022	15,203,620	15,203,620	Unsecured	Nil	Nil	51%	Nil	Nil	-	-	Claim submitted during CIRP
2	GST Department	STATE TAX OFFICER OF STATE TAX (PUN-VAT- C-904) DEPT OF GST PUNE	12/12/2022	14,490,887	14,490,887	Unsecured	Nil	Nil	48%	Nil	Nil	-	-	Claim submitted during CIRP
3	EPFO	EMPLOYEES PROVIDENT FUND ORGANISATION -RO AMBATUR	12/12/2022	198,062	198,062	Unsecured	Nil	Nil	1%	Nil	Nil	-	-	Claim submitted during CIRP
Total				29,892,569	29,892,569				100.00			-	-	

Note:1 In accordance with Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016 as no claims have been submitted or updated by this Stakeholders during the liquidation process, the claims collated by the IRP/RP during the CIRP under the IBBI (insolvency Resolution Process for Corporate Persons) Regulations, 2016, have been deemed to have been submitted this stakeholders.

Note 2: Claims that have been collated by the IRP/RP and have been deemed to be submitted under Regulation 12 (2) (c) of IBBI (Liquidation Process) Regulations, 2016.